

2021
High Court, Appellate Side
Calcutta

No. 3442-A

Dated, Calcutta the 2nd September, 2021.

From: Md. Shabbar Rashidi,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To: All the District & Sessions Judges in West Bengal,

Sub: Delegation of power upon the Additional Sessions Judges at sub-division level to deal with bail petitions u/s. 438 Cr.P.C. for smooth functioning of the administration.

S i r,

In continuation of this Court's letter No. 3370-A dated 18.08.2021 on the above subject, I am directed to request you **not to take any action** in terms of the said letter, until further order.

Yours faithfully,


Registrar (Judicial Service)